NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.65/(MAH)/2013

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018

NAME OF THE PARTIES: Mr. Saikumar Shivmurthi Javalkoti

V/s.

M/s. Astute Engineering Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME

DESIGNATION

SIGNATURE

Desh por: No. 65/397-398/NCLT/MB/MAH/2013

The Learned Representative of the Petitioner is present. 1.

2. Seeking adjournment to file Rejoinder.

3. Adjourned to 03.04.2018 at 2.30 PM.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial) 17.01.2018

Sd/-

M.K. SHRAWAT Member (Judicial)